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W.P(C)No. 317 OF 1993

ITEM No.1

Court No. 2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 94 In Cont. Petn. @ NO..../2003 in
Writ Petition(Civil) No.317/1993

PUNJAB PRIVATE UNAIDED PROFESSIONAL DENTAL
COLLEGES ASSOCIATION Petitioner (s)

VERSUS

RAJESH CHHABRA Respondent (s)
(For permission to file contempt petition and Office Report)

Date : 09/07/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Applicant (s) Mr. K.L. Janjani, Adv.

For Petitioner (s)
Mr. Lakshmi Raman Singh, Adv.

For Respondent (s)
Mr. M. Veerappa, Adv.

For U.O.I. Mr. A.D.N. Rao, Adv.
Mr. D.S. Mehra, Adv.
Mr. A.K. Kaul, Adv.
Mr. P. Parmeswaran, Adv.

Mr. Prem Nath Malhotra, Adv.(NP)

Mr. Lakshmi Raman Singh, Adv.(NP)

Mr. Sanjay R. Hegde, Adv.(NP)

Mrs Lalita Kaushik, Adv.(NP)

Mr. Ashok Mathur, Adv.(NP)

Mr. Indeevar Goodwill, Adv.(NP)

Mr. Bharat Sangal, Adv.(NP)

Mr. S. Ravindra Bhat, Adv.(NP)

Mr. Tara Chandra Sharma, Adv.(NP)

Mr. P.R. Ramasesha, Adv.(NP)

Mr. K.R. Nagaraja, Adv.(NP)

M/s Arputham, Aruna & Co., Advs.(NP)

Mr. Raj Kumar Mehta, Adv.(NP)

Ms. Kiran Suri, Adv.(NP)

Ms. Bina Gupta, Adv.(NP)
Mr. Rajeev Kumar Sharma, Adv.(NP)
Mr. B.B. Singh, Adv.(NP)
Mrs Rani Chhabra, Adv.(NP)
Mr. Ravindra Kumar, Adv.(NP)
Mr. A.V. Rangam, Adv.(NP)
Mr. V.N. Raghupathy, Adv.(NP)
Mr. M.J.Paul, Adv.(NP)
Mrs V.D. Khanna, Adv.(NP)
Ms. Rachana Joshi Issar, Adv.(NP)
Mr. Arun K. Sinha, Adv.(NP)
Mr. R.C. Verma, Adv.(NP)
Mr. K. Ram Kumar, Adv.(NP)
Mr. S. Udaya Kumar Sagar, Adv.(NP)
Mr. Shivaji M. Jadhav, Adv.(NP)
Mr. Ejaz Maqbool, Adv.(NP)
Mr. M.K. Dua, Adv.(NP)
Mrs Manik Karanjawala, Adv.
Mr. L.K. Pandey, Adv.(NP)
Mr. E.C. Vidya Sagar, Adv.(NP)
Mr. H.S. Parihar, Adv.(NP)
Mr. P.P. Singh, Adv.(NP)

Mr. S.N. Bhat, Adv.(NP)
Mr. Umesh Bhagwat, Adv.(NP)
Mr. S.K. Mehta, Adv.(NP)
Mr. P.H. Parekh, Adv.(NP)
Mr. Mohan Pandey, Adv.(NP)
Mr. G.K. Bansal, Adv.(NP)
Mr. Chander Shekhar Ashri, Adv.(NP)
Mr. Shiva Pujan Singh, Adv.(NP)
Mr. R.C. Verma, Adv.(NP)
Mr. S. Muralidhar, Adv.(NP)
Mr. B. Partha Sarthy, Adv.(NP)
Mr. Prakash Shrivastava, Adv.(NP)

For State of UP Mr. Kamlendra Mishra, Adv.
 Mr. Ajay K. Agrawal, Adv.

 Mr. Bimal Roy Jad, Adv.(NP)

 Mr. T.V. Ratnam, Adv.(NP)

 Mr. Shakil Ahmed Syed, Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

Permission to file contempt petition is granted.
In our view if the notification issued by the State Government is contrary to the decision rendered by this Court, it is open to the petitioner to challenge the same before an appropriate forum. Hence this petition is not entertained and is, therefore, dismissed.

KALYANI (JANKI BHATIA)
COURT MASTER